

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 294 of 2014

Appeal No. 295 of 2014

Appeal No. 248 of 2014 & IA No.407 of 2014

Appeal No. 249 of 2014 & IA No.408 of 2014

Appeal No. 5 of 2015

Appeal Nos. 35, 36, 37, 38, 39 & 40 of 2015

Dated: 13th July, 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **02.09.2015**.

Court Master